

F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066


Dated: 18.06.2019

ORDER NO. 134 of 2019

Hon'ble President is pleased to modify the roster order no. 127 of 2019 for CESTAT, New Delhi for **18.6.2019** as follows:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Mr. Justice Dilip Gupta, President	On 18.6.2019	Chamber work
Hon'ble Sh. C. L. Mahar, Member (T) and Hon'ble Ms. Rachna Gupta, Member (J)	On 18.6.2019	Customs, Excise and Service Tax Division Bench matters

By order,


(Mohinder Singh)
Dy. Registrar

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SPS to Hon'ble President/Hon'ble Members/P.A. to Registrar/Dy.Registrar (Judl.) /Bar Association/O/o Chief Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.


Dy. Registrar